

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF STRIDES ALATHUR PRIVATE LIMITED (FORMERLY KNOWN AS VIVIMED LIFE SCIENCES PRIVATE LIMITED)

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Strides Alathur Private Limited (Formerly Known as Vivimed Life Sciences Private Limited)
2.	Date of incorporation of corporate debtor	20 February, 2017
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (ROC), Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24304MH2017PTC348859
5.	Address of the registered office and principal office (if any) of corporate debtor	201, Devavrata, Sector 17, Vashi, Navi Mumbai, Thane – 400703, Maharashtra
6.	Insolvency commencement date in respect of corporate debtor	22 March, 2024
7.	Estimated date of closure of insolvency resolution process	18 September, 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Shekhar Arvind Parkhi Registration No. IBBI/PA-001/IP-P-02494/2021-2022/13801
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: A-303, Yashwin Society, Susgaon Road, Behind Mercedes Benz Show Room, Near Vigbyor School, Pune, Maharashtra ,411021 Email: ip.shekharparkhi@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: A-904, Malpani Vivanta, Laxman Nagar, Behind Baner D-Mart, Balewadi, Pune 411045 Email: sapl.cirp@gmail.com
11.	Last date for submission of claims	05.04.2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://ibbi.gov.in/en/home/downloads



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Strides Alathur Private Limited (Formerly Known as Vivimed Life Sciences Private Limited) on 22.03.2024.

The creditors of Strides Alathur Private Limited (Formerly Known as Vivimed Life Sciences Private Limited), are hereby called upon to submit their claims with proof on or before 05.04.2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Shekhar Arvind Parkhi
Interim Resolution Professional
For Strides Alathur Private Limited
(Formerly Vivimed Life Sciences Private Limited)
IBBI/PA-001/IP-P-02494/2021-2022/13801
IBBI Registered Address: A-303, **Yashwin Society,**
Susgaon Road, Behind Mercedes Benz Show Room,
Near Vigbyor School, Pune, Maharashtra ,411021
Email: sapl.cirp@gmail.com
AFA Valid up to: 08.10.2024
Phone No. 9373273800

Date: 24.03.2024

Place: Pune